

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No. 478/(MAH)/2017

CORAM:

Present:


SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017

NAME OF THE PARTIES: Madhav Vishnu Talak
V/s.
ROC, Goa, Daman & Diu

SECTION OF THE COMPANIES ACT: 252(3) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Sunila Chavan	Adv. for Petitioner	

ORDER

C.P. No. 478/252(3)/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. The Petition is mentioned filed on 25.09.2017 under section 252 of the Companies Act. Report of the ROC, Goa is awaited.
3. The Registry is directed to issue Notice to ROC Goa to furnish the Report on or before the next date of hearing.
4. The Petitioner is also directed to comply all the directions as per the provisions of the Companies Act, duly intimated to complete all the requirements on or before the next date of hearing.
5. The matter is now listed for Final Hearing on **27.11.2017**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)

07.11.2017
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Sd/-

M.K. Shrawat
Member (Judicial)